
Madhusudan Sharma Vs J.D. Aneja Edibles Pvt. Ltd.

Company Appeal (AT) (Insolvency) No. 764 Of 2019

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: Aug. 27, 2019

Acts Referred:

Insolvency And Bankruptcy Code, 2016 " Section 29A(g), 43, 45, 50, 66

Hon'ble Judges: S.J. Mukhopadhaya, J; A.I.S. Cheema, J; Kanthi Narahari, Member
(Technical)

Bench: Full Bench

Advocate: Vinod Kr. Chaurasia

Final Decision: Allowed

Judgement